

**THE HIGH COURT OF ORISSA: CUTTACK**

**NOTICE**

**CUTTACK, DATED THE 17<sup>TH</sup> APRIL, 2020**

In reference to Orissa High Court e-Filing and Video Conferencing Scheme, 2020, learned Advocates, Parties and all concerned are hereby intimated that in the wake of issuance of relevant Government Advisories regarding usage of Zoom Video Conferencing Software Application, Hon'ble Court have been pleased to decide that Zoom Software Application shall not be used by the Hon'ble Court for the purpose of hearing cases through video conferencing and that the Orissa High Court e-Filing and Video Conferencing Scheme, 2020 shall be read in a manner so as to exclude any reference to Zoom Software Application from its purview.

By Order

*Subin*  
17.4.2020

Registrar General

Memo No. 4671 (6) Dtd. 17.04.2020

Copy Forwarded to –

1. Advocate General, Odisha, Cuttack
2. Secretary, High Court Bar Association, Odisha, Cuttack
3. All Officers of the Court
4. Addl Registrar cum Principal Secretary to Hon'ble the Acting Chief Justice
5. All Sr. Secretaries/Secretaries to Hon'ble Judges
6. The Technical Director, NIC, OHC

*Dals* 17.4.2020  
Central Project Coordinator